

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.493/2017

New Delhi, this the 14th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Nidhi Jawla
Aged about 18 years
D/o Late Shri Ravinder Kumar
R/o C-112, Rajiv Nagar, Opposite Sec-22 Rohini
Begumpur, North West Delhi
Delhi – 110 086. Applicant

(By Advocate:Shri A.K.Bhakt)

VERSUS

Staff Selection Commission & Ors. through

1. The Chairman
Staff Selection Commission,
CGO Complex
Lodi Road, New Delhi.
2. The Secretary
Staff Selection Commission
CGO Complex
Lodi Road, New Delhi.
3. The Commissioner of Police
Delhi Police Head Quarter
I.T.O., New Delhi. Respondents.

(By Advocate:Shri Vijay Kumar Pandita)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Heard both sides.

2. The applicant filed the OA questioning the action of the respondents in not allowing her to participate in Physical Endurance Measurement Test (PE&MT). On 10.02.2017, this Tribunal, as an interim measure directed the respondents to permit the applicant to participate in the Examination

provisionally. The respondents in pursuance of the said orders, allowed to the applicant to participate in the PE&MT on 07.04.2017, however, vide Annexure R-3 enclosed to the counter, it is stated that she failed to clear the said examination. In the aforesaid circumstances and in view of the failure to clear the aforesaid Examination, nothing survives in the OA and accordingly, the same is dismissed. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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